Title: The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Science & Technology and Miniters of State in the Ministry of Earth Scinces laid a statement regarding Status of implementation of the recommendations contained in the 214th Report of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2010-11), pertaining to the Department of Biotechnology, Ministry of Science and Technology.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay this Statement in pursuance of Direction 73A of Hon'ble Speaker, Lok Sabha under rule 389 of the Rules of procedure and conduct of Business in Lok Sabha (Eleventh Edition), to inform the esteemed House about Action Taken on the comments contained in the 214th (Two Hundred Fourteenth) report of the department related Parliamentary Standing Committee on Science & Technology, Environment & Forests on Demands for Grants (2010-2011) of the Department of Biotechnology.

The 214th Report relates to comments of the Department related Standing Committee on the action taken by the Government on the recommendations contained in the 205th Report of the Department-related Parliamentary Standing Committee on Science & Technology, Environment & Forests on the Demands for Grants (2010-11) of the Department of Biotechnology which was presented to both the Houses of Parliament on the 13th December, 2010. The present statement gives action taken on the comments contained in the 214th Report of the department related Parliamentary Standing Committee related to paras 4.3, 5.5, 5.6, 5.7, 6.0, 7.3, 7.4, 8.3, 9.4, 11.5, 12, 13.4,14 of 205th report. The details are given in Annexure which is laid on the Table of the House.

MR. DEPUTY-SPEAKER: Shri Basudeb Acharia to speak.

…(<u>व्यवधान</u>)

शी शैलेन्द्र कुमार (कौशाम्बी): उपाध्यक्ष महोदय, मुरादाबाद में कपर्यू लगा हुआ है।...(<u>व्यवधान</u>) यह बहुत गंभीर मामला है, दो मिनट का समय दे दीजिए।...(<u>व्यवधान</u>)

उपाध्यक्ष महोदय: यह विषय राज्य का है, मंत्री जी ने सून लिया है, वे बात करेंगे।

…(<u>व्यवधान</u>)

उपाध्यक्ष महोदय: सिर्फ श्री बसुदेव आचार्य जी की बात रिकार्ड में जाएगी।

...(व्यवधान)*

उपाध्यक्ष महोदय: शिर्फ बसदेव आचार्य जी की बात रिकार्ड में जायेगी। यह मामला राज्य का है, मंत्री जी ने सून लिया है, वे राज्य सरकार से बात करेंगे।

…(<u>व्यवधान</u>)

12.05 hrs.

At this stage, Shri Shailender Kumar and some other hon. Members came and stood on the floor near the Table.

उपाध्यक्ष महोदय: यह राज्य सरकार का मामला है, इसका यहां तो जवाब मिलेगा नहीं। यह राज्य सरकार का कानून और व्यवस्था का मामला है, इसलिए इसका जवाब तो मिलेगा नहीं।

…(<u>व्यवधान</u>)

उपाध्यक्ष महोदय: बस्देव आचार्य जी, आप बोलिये_।

...(Interruptions)